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CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH AT JODHPUR

Original Application No.47/2012

Date of decision: 13.09.2012

CORAM

HON'BLE MR. G. GEORGE PARACKEN, JUDICIAL MEMBER HON'BLE MR. B.K.SINHA, ADMINISTRATIVE MEMBER

Firoz Khan S/o Late Mr. Inayat Khan, B/c Muslim, aged 32 yers, R/o Locko Colony, Near to Pink Modal School, Ward No.6, L.I.G.H. Colony, Suratgarh, District Sriganganagar (Raj.). Father was working on the post of Senior Clerk at Bikaner (Raj.), N.W. Railway.

.....Applicant

(By Advocate Mr. P.S. Chundawat).

Vs.

- 1. Union of India through the General Manager, Northern Western Railway, Jaipur.
- 2. The Divisional Railway Manager, Northern Western Railway, Bikaner, Bikaner.
- 3. The Divisional Personnel Officer, Northern Western Railway, Bikaner.

...Respondents

(By Advocate Mr. Salil Trivedi)

**** ORDER

Per: Hon'ble Mr. G.George Paracken, Judical Member

The applicant in this case has been seeking compassionate appointment.

2. Today, when the matter was taken up for consideration, both the learned counsel for the parties has submitted that the applicant has already been given compassionate appointment.

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3. In view of the above submission, this OA has become infructuous and it is dismissed accordingly. No order as to costs.

[BK Sinha]
Administrative Member

[G. George Paracken]
Judicial Member

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